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THE HIGH COURT OF KERALA

Kochi: 682 031
Dated: 25-07-2017

PROCEEDINGS

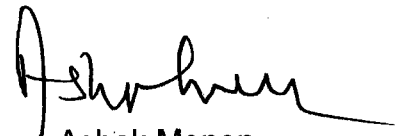
High Court Establishment – Smt. Lincy M.P., Smt. Lakshmi S. Nair and Smt. Anu Krishnan., Confidential Assistants Grade II, High Court – request to relieve from the duty – accepted - orders issued.

- Read :
1. High Court proceedings No. A6-89535/2014 dated 27-10-2014.
 2. High Court proceedings No. A6-90340/2011 dated 21-12-2013.
 3. High Court proceedings No. A6-89535/2014 dated 23-10-2014.
 4. High Court proceedings No. A6-97468/2014 dated 21-07-2017.
 5. Submissions dated 24-07-2017 from the persons concerned.

ORDER NO. A6-97468/2014

Smt. Lincy M.P., Smt. Lakshmi S. Nair and Smt. Anu Krishnan, Confidential Assistant Grade II, High Court, who have been offered appointment as Personal Assistants (Grade II) to Judge through direct recruitment method, as per the High Court proceedings read (4) above, have requested to relieve their duties as Confidential Assistants Grade II in the High Court Service as per the submissions read (5) above. Their request are accepted and they are relieved of their duties as Confidential Assistant Grade II in the High Court Service with effect from **24-07-2017 A.N.**

(By Order)



Ashok Menon
Registrar General

To

- The persons concerned (to be acknowledged on the O/C)
- The Finance Officer, High Court.
- The Private Secretary to the Chief Justice, High Court.
- The P.A. & Addl. P.A. to Chief Justice, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The 'G' (Accounts – II & III) Sections, High Court.
- The Finance Wing, High Court.
- The Section Officer, Kerala Judicial Academy, Athani.
- The Section Head, CJ's Secretariat, High Court.
- The IT Section, High Court (for publishing in the High Court Website)
- The Administrative Records Section, High Court (2 Copies).
- The File/Stock File.